

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No. 206 – IA 654 of 2022
In
CP(IB) 20 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Continental Piling & Excavation Pvt Ltd
V/s
Anwasha Engineering & Projects Ltd

.....Applicant

.....Respondent

Order delivered on 18/08/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Nikita Abhyankar, Adv.
For the Respondent :

ORDER

IA 654 of 2022

Learned Counsel Ms. Abhyankar for the applicant states that as per the order dated 02.08.2022, IA 654 of 2022 is disposed of with direction that IA 373 of 2022 will be listed. Instead, inadvertently, IA 654 of 2022 is listed which is already disposed of. Registry is directed to correct the error.

List IA 373 of 2022 on the next date for hearing on 07.09.2022.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**